

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 21st September, 2016

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 308/2016	ETA Properties & Investments Private Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
FOR ADMISSION			
2.	M.A. No. 947/2016 IN Original Application No. 255/2016	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.
4.	Original Application No. 73/2016 (M.A. No. 413/2016, M.A. No. 763/2016)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.
5.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person Mr. Tarunvir Singh, Adv. for R-1 & 5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3, 8 & DJB Mr. Sanjay Dewan, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Verma, Adv. for R-7

FOR HEARING

6.	Original Application No. 518/2015 (M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Manish Chauhan, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for R-9 Mr. Dinesh Jindal, LO for DPCC
7.	Original Application No. 108/2013 (M.A No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs. NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Kr. Tandon, Adv. for R-1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R - 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8 Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B. Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSII DC Mr. B. V. Niren, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sumit Pushkarma, Adv. for DJB
8.	Original Application No. 179/2013 (M.A No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs. Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. Narender Pal Singh, Adv. for R – 6 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSII DC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P. S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv. Mr. Pradeep Kumar, Adv. Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B. Mr. Sumit Pushkarma, Adv. for DJB
9.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Pradeep Kumar, Adv. for Appellant Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sumit Pushkarma, Adv. for DJB

10.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms. Anu Tyagi, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka
11.	Original Application No.111/2014 (M.A.No.322/2014)	Environics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
12.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9
13.	Execution Application No. 23/2016 IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Adv. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5
14.	Original Application No. 84/2016 (M.A. No. 164/2016 M.A. No. 165/2016)	Neena Pradeep Vs. Union of India & Ors.	Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Abhishek Vikram, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-5 Mr. Narender Pal Singh, Adv. for R-7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 Mr. Raj Kumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. R. S. Sahni, Adv. for R-12 Mr. N. B. Joshi, Adv. for R-13 Mr. Siddhesh Kotwal, Adv. for R-14 Ms. Babita Sant, Adv. for R-15 Mr. Aditya Ganju, Adv. for R-16

			Mr. Utsav Trivedi, Adv. for R-18 Mr. Jeevan Prakash, Adv. for R-19 Mr. Akshat Shrivastava, Adv. for R-20 Mr. Ajay Bhargava, Adv. for R-21 & 23 Mr. D. K. Sinha, Adv. for R-22 Mr. Gaurav Juneja, Adv. for Khaitan & Co. Mr. Om Prakash, Adv. for MoR
15.	Original Application No. 344/2016	M/s Multiwal Duplex Pvt. Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Anr.	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. with Niti Choudhary, LA for R-2 Mr. B. V. Niren, Adv. for CGWA Ms. Purnima Maheshwari, Adv. for R-4
16.	Original Application No. 345/2016	M/s Multiwal Pulp & Board Mills (P) Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Anr.	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. with Niti Choudhary, LA for R-2 Mr. B. V. Niren, Adv. for CGWA Ms. Purnima Maheshwari, Adv. for R-4
17.	Original Application No. 372/2016 (M.A. No. 715/2016)	Pankaj Gas Cylinders Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. B. Mahapatra, Adv. for DPCC

Date : 21st September, 2016

Time : After completion of both the Courts

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Review Application No. 27/2016 (M.A. No. 943/2016 & M.A. No. 944/2016) IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. D. K. Devesh, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in